

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal(AT) (Insolvency) No. 1067 of 2019

IN THE MATTER OF:

Mrs. R. Mangalam **...Appellant**

Vs

M/s SPML Infra Ltd. **....Respondent**

Present:

For Appellant: **Mr. R. Subramanian, Mr. Shailesh Poddar and Mr. Arnav Dash, Advocates.**

For Respondent: **Mr. Ritin Rai, Sr. Advocate along with Mr. Udai Adity Banerjee and Mr. Debayan Ghosh, Advocates.**

ORDER

13.01.2020 Arguments of both the sides are complete. **Reserved for Judgment.**

[Justice A.I.S. Cheema]
Member (Judicial)

(Kanthi Narahari)
Member(Technical)